

DIVISION BENCH
COURT - I

P-118

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/183(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	ARIA AERIAL PLATFORMS PRIVATE LIMITED VS BRIDGE & ROOF CO (INDIA) LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the petitioner
Mr. Avik Chaudhuri, Adv.]
Mr. Amandeep Singh, Adv.]

Mr. Rahan Raj, Adv.] For the Respondent

ORDER

1. Ld. Counsel for the parties present.
2. Matter is adjourned to **20.02.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**